GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1043 TO BE ANSWERED ON 22ND NOVEMBER, 2019

MEDICAL DEVICES BILL

1043. SHRI SYED IMTIAZ JALEEL: SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government proposes to bring forward Medical Devices (Safety Effectiveness and Innovations) Bill, 2019 to create a national register of medical devices;
- (b) if so, the details thereof;
- (c) the details of various provisions made in the Bill;
- (d) whether the said Bill has been vetted by all the State Governments; and
- (e) if so, the time by which the said Bill is likely to be introduced/enacted?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): No such proposal has been approved by the Government.